

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1840  
ANSWERED ON:05.12.2006  
DEPORTATION OF MILITANTS TO INDIA  
Subba Shri Moni Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has asked Bangladesh to deport some 113 militants, including top ULFA leaders;
- (b) if so, the details thereof; and
- (c) the reaction of Government of Bangladesh thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a) & (b): In the last Border Coordination Conference held between DG, BSF and DG, BDR at New Delhi between 26th September to 1st October, 2005, DG, BSF had handed over a list of wanted Indian insurgents including ULFA leaders staying in Bangladesh. Indian side had reiterated the need for action against insurgent groups operating from Bangladesh territory in the Home Secretary Level Talks held at Dhaka between August 24-27, 2006.

(c): Bangladesh side has reiterated their position of not permitting any such activities on its soil.